

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : C.N.RAMACHANDRAN NAIR

DATE OF APPOINTMENT : 7.9.2001

DECLARED ASSETS

ASSETS OF THE JUDGE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
2Acres and 85 cents of agricultural land in R.Sy.Nos.623/1, 378/8, 380/1 & 379/5-partly planted with cocoa & partly planted with rubber	1) One 3 room residential flat in the bldg. consisting of 4 residential apartments constructed in 5 Ares of land in R.Sy.No.584/44 in Thrikkakara Panchayat, Kakkanad Village, Ernakulam Dt. 2) Now constructing a 3 room apartment in 1/6th right in 4 Ares and 37 sq. metres of land in R.Sy.No.306/12 in Thrikkakara Panchayat, Vazhakkala Village, Ernakulam Dt.	No F.D. Amount in S.B. A/cs. Rs.1,51,355/-	Gold-18 gms. No silver.	No vehicle	Company Shares of Face Value Rs.39,570/- Mutual Fund-UTI Rs.35,000/- Accumulated PPF A/c. from 1990 to 2009-Rs.12 lakhs. Accumulated GPF A/c. in service Rs.12 lakhs. LIC -Rs.2 lakhs.

LIABILITIES

Particulars:-

1. House Building Loan Rs.10 lakhs availed in 2005 from State Bank of Travancore, Civil Station Br., Kakkanad, Ernakulam. Repayments going on.

2. House Building Loan Rs.10 lakhs availed from State Bank of India, High Court Branch, Ernakulam in 2009. Repayment yet to start.

Note:- Further details available with the Hon'ble Chief Justice

ASSETS & LIABILITIES

(At a glance)

NAME OF THE SPOUSE : K.R.Padmaja

DECLARED ASSETS

ASSETS OF THE SPOUSE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
1) 1 Acre & 27 cents of agricultural land in R.Sy.Nos.380/1 & 623/1 planted with rubber & 44 cents of paddy field in Neezhoor Village, Kottayam Dt. 2) 1/5th right in 60 cents of agricultural land (rubber) in Sy.No.340/5 in Bharananganam Village, Kottayam Dt.	1) A residential flat in the 8th Floor of Trans Avenue Apartments with proportionate undivided right in land in R.Sy.No.584/1 in Thrikkakara Panchayat, Kakkanad Village, Ernakulam Dt. 2) One flat in the bldg. consisting of 4 residential apartments. constructed in 5 Ares of land in R.Sy.No.584/44 in Thrikkakara Panchayat, Ernakulam Dt. 3) Now constructing a 3 room aptmt. in 1/6th right in 4 Ares & 37 Sq.mtrs. of land in R.Sy.No.306/12 in Vazhakkala Village, Ernakulam Dt.	F.D. Rs.1 lakh with Neezhoor Service Co-op.Bank, Marangoli Br., Kottayam Dt. S.B. A/cs. Rs. 1,20,413/-	Gold-160 gms. No silver	No vehicle	Co. Shares of Face Value Rs.2,41,600/- Post Office Deposits: KVP-Rs.1 lakh, NSD Rs.70,000/-, R.D. Rs.3,900/- per month. LIC Rs. 1,10,000/-

LIABILITIES

Particulars:-

1. Rs.6 lakhs borrowed from father's brother Mr.K.N.B.Nair.

Note:- Further details available with the Hon'ble Chief Justice